

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

No. 28 of 2021/REG /RG/LP Dated 05/03/2021.

Sanction is hereby accorded to the grant of Financial Assistance in favour of below named Advocates and legal heirs/ wife of the deceased Advocate(s) for medical/financial assistance out of the Advocate's Welfare Fund maintained by the concerned authority, as per the detail given against each:-

S.No.	Name	Amount	Name of the Authorities
1	Wife of Late Shri Zaffar Ahmad Bhat, Advocate S/O Kh. Abdul Gani Bhat R/O Budgam Enrollment No.405/177 dated 21.10.1998	Rs.1.25/- Lacs/- (Rupees One lac and Twenty Five Thousand Only)	Principal District & Sessions Judge, Budgam.
2.	Shri N. P. Kotwal, Advocate	Rs.2.00/- Lacs (Rupees Two Lacs Only)	Registrar Judicial High Court of J&K, Jammu.
3.	Shri Bagirath, Advocate Enrolment No.174/2015 dated 15.04.2015	Rs.25,000/- (Rupees Twenty Five Thousand Only)	Principal District & Sessions Judge, Jammu

By Order

(Signature)
(Mohammad Yasin Beigh)
Registrar (Admn.)

No. 1108-1122 /RG/LP Dated 05/03/2021.

Copy forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur
..... for information of Their Lordships.
4. Registrar Judicial, High Court Wing Jammu
5. Principal District & Sessions Judge, Jammu/Budgam
.....for information, and with the direction to disburse the said amount to the concerned after proper identification and against receipt out of the Advocate's Welfare Fund Account maintained by their offices.
6. President, J&K High Court Bar Association, Jammu/Kashmir/Budgam for information.
7. CPC e-Courts High Court of J&K, Jammu for uploading on the official website for information of all the concerned.
8. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.

9-21 Unrecorded.

(Signature)
Registrar (Admn.)